

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/75(KB)2024
IN
C.A.(CAA)/191(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	BHARTIA COMMODITIES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr.Sunil Choraria,ACS] For the petitioner

Mr.Alok Tandon, JD] For the office of RD(ER)

O R D E R

1. Ld.authorised representative for the petitioner present. Mr. Alok Tandon, Joint Director for the office of Regional Director (Eastern Region) present
2. RD affidavit is yet to be filed.
3. Post the matter on **02/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**